

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

20/02/2020

O.A./260/80/2020

BHABESH KUMAR NANDI  
-V/S-  
D/O POST

ITEM NO:18

FOR APPLICANTS(S) Adv. : Mr. C. P. Sahani

FOR RESPONDENTS(S) Adv.: Mr. B. R. Mohapatra

Notes of The Registry	Order of The Tribunal
	<p>Heard learned counsel for the applicant and Mr. B. R. Mohapatra, Learned counsel who enters appearance on behalf of respondents. Registry to reflect his name as respondents' counsel. The case of the applicant as submitted by the applicant's counsel is that the applicant has been entrusted with additional charge of delivery work vide order dated 03.02.2017 (Annexure A/1) and his representation for additional allowance for the extra work of Mail Delivery has not been considered by the respondents. He submitted that the applicant's representation dated 02.01.2020 (Annexure A/3) addressed to Respondent No. 3, which is pending as on date and that applicants grievance will be addressed if a direction is given to dispose of the said representation.</p>
	<p>Learned counsel for the respondents submitted that he has no instructions in the matter and he seeks time.</p>
	<p>In view of the above submissions, the OA is disposed of at this stage without expressing any opinion on merit of the OA, with a direction to Respondent No. 3 to consider the representation dated 02.01.2020 of the applicant (Annexure A/3), if it is pending as on date by passing a speaking and reasoned order copy of which is to be communicated to the applicant within two months from the date of receipt of copy of this order. Applicant will be at liberty to send a copy of this order along with copy of paper book to the respondents No. 3 within one week and if it is sent, then the grounds mentioned in the OA will also be considered by the Respondent No. 3 while disposing of the representation as above.</p>

The OA stands disposed of accordingly. Copy of the order to learned counsel of both the sides.

( SWARUP KUMAR MISHRA)  
MEMBER (J)

( GOKUL CHANDRA PATI)  
MEMBER (A)

sadish